

affected. The families which have been uprooted from their home, are living in one room without adequate protection and food. There are other buildings in the area which are also showing signs of collapse because of the operations of the Metro Railways.

I seek the intervention of the Government in the matter and I request the Government to send immediately a central team for investigation and I would request the Government to provide adequate relief to the affected families and to rehabilitate these families expeditiously and also to take immediate steps to prevent any further disaster being caused by the collapse of other buildings in the area.

(iv) need to provide better railway facilities to the residents of new settlements in chengalpattu district of tamil nadu

SHRI S.S.R. RAJENDRA KUMAR (CHENGALPATTU) : Sir, Chengalpattu District is sharing its borders with the city of Madras, which is a fast expanding Metropolitan city. New settlement areas along with business centres, factories and educational institutions etc. are set up in these suburban areas. A satellite township named Maraimalai Nagar have come up half way between Madras and Chengelpet. Many people have settled down in these suburban areas. I would like to bring to the notice of the Central Government an important problem these people face in their day-to-day life. The residents of these areas totally rely on the suburban electric trains running between Madras and Chengelpet for going to their places of work, educational institutions and business centres daily. There is only limited number of trains running between these two centres daily. This is creating hardship to the daily commuters of these areas. Hence, I urge upon the

Government to ensure that all suburban trains between Madras and Chengelpet stop at these stations like Potheri and Maraimalai Nagar Railway Stations.

(v) need to celebrate the birth centenary of acharya vinoba bhawe

SHRI ANADI CHARAN DAS (JAJPUR) : The birth centenary of Acharya Vinoba Bhave (1895-1982), a great spiritual visionary of our nation and a great disciple of Mahatma Gandhi, starts from September 11, 1994. He travelled through out the country for more than 13 years on foot propagating his mission for bringing about social and economic equality by non-violent and peaceful means. He was a great freedom fighter and an apostle of peace who linked science with spiritualism for the well being of humanity.

It is the duty of the nation to pay respect to this founder of Sarvodaya movement at par with all other national leaders of our nation. I propose the Government to initiate upon a nation-wide programme of Acharya Vinoba Bhave's Centenary that starts from September 11, 1994.

(vi) need to revive delhi-bhubaneswar flights on sundays and also introduce air-taxi services between bhubaneswar - jharsuguda - rourkela and jharsuguda - rourkela - calcutta

SHRI SRIBALLAV PANIGRAHI (DEOGARH) : Sir, Bhubaneswar, besides being the State Capital, is also an important centre for pilgrimage and the entry point of tourists to the world famous golden triangle of Puri, Konark and Bhubaneswar. Thus, a

large number of officials, businessmen, pilgrims and tourists from all over the world come to Bhubaneswar by air from different places particularly from Delhi, the Union Capital. Consequent upon discontinuance of Delhi-Bhubaneswar flight on Sunday for the last several months, a great deal of inconvenience is caused to the passengers. The officials and the people representatives like MPs who generally prefer to travel on Sunday to attend to their work in Delhi the following day, are also now facing difficulties on account of non-availability of flight in this sector on Sundays. I would, therefore, urge upon the hon. Minister of Civil Aviation to appreciate the position and take immediate steps for revival of Delhi-Bhubaneswar flight on Sundays. Further, considering the growing importance of Jharsuguda, the Gateway of Western Orissa, the aerodrome here should not be closed down. Instead, the aerodroms needs to be renovated and properly maintained and action should be initiated for introduction of air taxi services between Bhubneswar-Jharsuguda-Rourkela and Jharsuguda-Rourkela-Calcutta in order to cater to the demand of this industrial belt of the State.

(vii) NEED TO GIVE CLEARANCE TO LOKTAK DOWN STREAM HYDRO ELECTRIC PROJECT IN MANIPUR

SHRI YAIMA SINGH YUMNAM (INNER MANIPUR) : Sir, the Government of Manipur has moved the Central Government for clearance of the Loktak Down Stream Hydro Electric Project. But the proposal has been pending with the Minsitry of Environment and Forests for the last two years. It has been cleared by the Planning and Development Department.

I urge upon the Central Government

to give clearance to the project as soon as possible, in the public interest.

[English]

MR. DEPUTY-SPEAKER : Now we go to legislative business. Shri H.R. Bhardwaj.

THE MINSTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : Before the hon. Minister starts, I may submit that after the Legal Services Authorities (Amendment) Bill is over, we may take up the Demands for Grants for the State of Manipur, and then go on to the Neyveli Lignite Corporation Bill.

MR. DEPUTY-SPEAKER : I hope the House agrees to this proposal.

12.46 hrs.

LEGAL SERVICES AUTHORITIES
(AMENDMENT) BILL

As passed by Rajya Sabha

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : I beg to move :

"That the Bill to amend the Legal Services Authorities Act, 1987, as passed by Rajya Sabha, be taken into consideration."

Legal aid is the constitutional mandate as per article 39A which enjoins that opportunities for securing justice are not denied to any citizen by reason of economic or other disabilities.